

DIVISION BENCH
COURT - II

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/28(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS S. R. WORTH LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Debasish Chakraborty, Adv.] For the Financial Creditor
Mr. Snehasish Chakraborty, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the Financial Creditor present. None appears on behalf of the Corporate Debtor.
2. No reply has been filed by the Corporate Debtor till date.
3. Therefore, a last chance is given to file reply affidavit within a period of one week, **failing which appropriate Orders against the Corporate Debtor would be passed** on the next date of hearing.
4. List the matter for further consideration on **10.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.